

Annexure - 6

Satra Properties (India) Ltd

Date of Commencement of CIRP- 03/08/2020

List of Creditors as on - 27/02/2024

List of Operational Creditors (Other than Workmen and Employees and Government dues)

| Sl.No. | Name of the Creditor | Date of receipt | Amount claimed | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues that may be set-off | Amount of Claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|------------------------------------------|-----------------|----------------|---------------------------|-----------------|-------------------------------------|----------------------------|------------------------|---------------------------------------|----------------------------|-----------------------------------------------|------------------------------|------------------------------------|-----------------|
| | | | | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by Gurantee | Whether related party? | %of voting share in COC,if applicable | | | | | |
| 1 | B.K Gala & Associates | | 922,000 | 922,000 | | | | | | | - | | 1 | |
| 2 | Chandrika Steels | | 1,809,089 | 887,638 | | | | | | | | 921,451 | 2 | |
| 3 | Dipen Trading Company | | 20,393,104 | - | | | | | | | 20,393,104 | | 3 | |
| 4 | Dipen Trading Company Pvt. Ltd. | | 74,841,092 | 74,841,092 | | | | | | | - | | 4 | |
| 5 | G K Associates | | 54,844 | 21,094 | | | | | | | 33,750 | | 5 | |
| 6 | KGN Associates | | 11,600,492 | 6,304,615 | | | | | | | 5,295,877 | | 5 | |
| 7 | G.Chimanlal & Co | | 11,633,081 | - | | | | | | | 11,633,081 | | 6 | |
| 8 | Mangilal Verma | | 50,000 | 24,294 | | | | | | | - | 25,706 | 7 | |
| 9 | Mohd. Akram | | 514,162 | 438,048 | | | | | | | 76,114 | | 8 | |
| 10 | Sai PropNFin (Prop: Radhika Maroo) | | 1,790,670 | 1,790,670 | | | | | | | - | - | 9 | |
| 11 | Sara Enterprise (Prop: Saud Masoor Khan) | | 748,809 | 436,141 | | | | | | | 312,668 | | 10 | |
| 12 | Universal Associates | | 1,797,518 | 847,886 | | | | | | | 949,632 | | 11 | |
| 13 | P M Enterprise | | 9,754,876 | - | | | | | | | 9,754,876 | | 12 | |
| 14 | Girish Patel | | 40,000 | 40,000 | | | | | | | - | | 13 | |
| 15 | Machinery Hiring Co | | 285,966 | 285,966 | | | | | | | - | | 13 | |
| 16 | Parshwa enterprises | | 3,608,590 | 3,608,590 | | | | | | | - | | 14 | |
| 17 | Texo Traders | | 1,037,083 | 1,031,227 | | | | | | | 5,856 | | 15 | |
| 18 | Marvel RMC | | 61,653,474 | 12,565,886 | | | | | | | 49,087,588 | | 16 | |
| 19 | Buildcon Enterprise | | 2,210,675 | 2,186,775 | | | | | | | - | 23,900 | 17 | |
| 20 | Hukam Singh | | 226,208 | 20,730 | | | | | | | - | 205,478 | 17 | |
| 21 | Deist Buildwell Products India Pvt. Ltd | | 1,586,270 | 1,586,270 | | | | | | | - | | 18 | |
| 22 | Noble Sand supply | | 5,694,596 | 5,694,596 | | | | | | | - | | 19 | |
| 23 | Om Ispat | | 4,181,595 | 4,181,595 | | | | | | | - | | 20 | |
| 24 | Umataya Transport | | 80,194 | 80,194 | | | | | | | - | | 21 | |
| 25 | H P Enterprises | | 6,911,857 | 2,004,981 | | | | | | | 4,906,876 | | 22 | |
| 26 | Parvez Shaikh -N S Enterprise | | 3,002,877 | 885,144 | | | | | | | 2,117,733 | | 23 | |
| 27 | Ajmera Constructions | | 12,683,222 | 2,536,295 | | | | | | | 10,146,927 | | 24 | |
| 28 | UltraCon Structural systems Pvt. Ltd. | | 2,259,830 | 2,258,805 | | | | | | | 1,025 | | 25 | |
| 29 | R.M.K Trading Co | | 2,665,517 | 1,490,500 | | | | | | | 1,175,017 | | 23 | |
| 30 | Rajendra marbles and granite | | 548,759 | 201,236 | | | | | | | 347,523 | | 27 | |
| 31 | R V Electricals | | 329,616 | 329,616 | | | | | | | - | | 28 | |
| 32 | Vinayak Electrical Works | | 1,191,823 | 1,191,823 | | | | | | | - | | 29 | |
| 33 | Anchor Enterprises Pvt. Ltd. | | 1,097,038 | 1,097,038 | | | | | | | - | | 30 | |
| 34 | Hemant Savlani | | 302,500 | 302,500 | | | | | | | - | | 30 | |

| | | | | | | | | | | | | | | |
|----|----------------------------------------------------------------|--|--------------------|--------------------|--|--|--|--|--|--|--|--------------------|-------------------|-----|
| 35 | Milan Ljghts | | 2,120,969 | 728,698 | | | | | | | | - | 1,392,271 | 31 |
| 36 | Millenium Electricals | | 761,405 | 493,612 | | | | | | | | - | 267,793 | 31 |
| 37 | Power partner | | 4,087,091 | 1,324,194 | | | | | | | | - | 2,762,897 | 31 |
| 38 | Vishakarma Furniture | | 338,859 | 318,859 | | | | | | | | - | 20,000 | 32 |
| 39 | Jitendra Bhiwa | | 30,000 | 30,000 | | | | | | | | - | - | 33 |
| 40 | Toyochem Laboratories | | 4,924,653 | 4,149,293 | | | | | | | | 775,360 | - | 34 |
| 41 | Padmavati Impex | | 1,721,072 | 501,205 | | | | | | | | - | 1,219,867 | 35 |
| 42 | Sundaram Plywood | | 4,712,853 | 360,476 | | | | | | | | - | 4,352,377 | 35 |
| 43 | Sana Enterprise (Prop; Habibur Rehman Abdul Rajak Shah) | | 1,875,018 | 1,863,397 | | | | | | | | 11,621 | - | 36 |
| 44 | Ajmera Investment Co. | | 20,568,450 | 20,568,450 | | | | | | | | - | - | 37 |
| 45 | Paras Enterprises | | 11,922,602 | 11,814,009 | | | | | | | | 108,593 | - | 38 |
| 46 | B.Mittal & Co. | | 13,701,677 | 7,588,940 | | | | | | | | - | 6,112,737 | 39 |
| 47 | Maharashtra building materials and agro products P Ltd. | | 10,237,564 | 10,237,564 | | | | | | | | - | - | 40 |
| 48 | Shri Kheteshwar Protection Secuirty P Ltd. | | 4,453,892 | 2,472,102 | | | | | | | | - | 1,981,790 | 41 |
| 49 | Anuj Global Corporation | | 5,575,899 | 2,521,162 | | | | | | | | - | 3,054,737 | 42 |
| 50 | Adroit Corproate Services P Ltd. | | 128,952 | 107,712 | | | | | | | | 21,240 | - | 43 |
| 51 | Johnson Lifts P Ltd. | | 3,446,717 | - | | | | | | | | 3,446,717 | - | 44 |
| 52 | Wallgreens Panels LLP (previously- Sharp Lumber ply) | | 254,283 | 254,283 | | | | | | | | - | - | |
| 53 | Bhagya Shree Traders | | 1,831,760 | 560,753 | | | | | | | | 1,271,007 | - | 27A |
| 54 | Elite Trade Associates | | 929,215 | 222,752 | | | | | | | | - | 706,463 | 4A |
| 55 | Alto Trading LLP | | 431,034 | 431,034 | | | | | | | | - | - | |
| 56 | Bathiya Legal | | 165,000 | 165,000 | | | | | | | | - | - | |
| 57 | Cooltech Enterprise | | 473,008 | 473,008 | | | | | | | | - | - | |
| 58 | Ferrostonecrete (Earleir Chirag Construction RMC) | | 3,527,568 | 3,527,568 | | | | | | | | - | - | |
| 59 | GMJ & Co | | 1,322,122 | 1,322,122 | | | | | | | | - | - | |
| 60 | Hemang Gandhi | | 6,939,050 | 6,939,050 | | | | | | | | - | - | |
| 61 | Jay Bhavani Enterprise | | 2,810,953 | 2,810,953 | | | | | | | | - | - | |
| 62 | Ketki D. Visariya& Co | | 89,320 | 89,320 | | | | | | | | - | - | |
| 63 | Krishna Enterprise | | 205,477 | 205,477 | | | | | | | | - | - | |
| 64 | M/s Multi plywood | | 1,587,486 | 1,587,486 | | | | | | | | - | - | |
| 65 | Shri Ram Associates & Securities | | 93,197 | 93,197 | | | | | | | | - | - | |
| 66 | ThoughtInteract | | 113,240 | 113,240 | | | | | | | | - | - | |
| 67 | Thoughtrains Designs Pvt Ltd | | 1,093,118 | 1,093,118 | | | | | | | | - | - | |
| 68 | Loyal Scaffolding Pvt. Ltd. | | 5,428,896 | 2,519,033 | | | | | | | | - | 2,909,863 | 45 |
| 69 | Vivek RMC Plant Pvt. Ltd | | | | | | | | | | | - | - | 46 |
| 70 | Hardev Water Supply | | | | | | | | | | | - | - | 46 |
| 71 | Navkar enterprises (anil karia) | | | | | | | | | | | - | - | 46 |
| | Total | | 365,409,827 | 217,580,312 | | | | | | | | 121,872,185 | 25,957,330 | |

Notes on Claims

| | Particulars |
|-----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | Not Signed on Pg 2. Reminder sent again. However, admitted as claim is otherwise in order |
| 2 | The claim was previously barred due to limitation, However, now based on supreme Court Judgement the same is admitted as per books and balance |
| 3 | No confirmation. No entry for interest in books. All dues are paid only interest is claimed for delayed payments. |
| 4 | Interest calculation called recd. Balance confirmation recd. Interest not provided in the bal confirmation. Interest is provided on varying rates in the invoices. Claim admitted as per the O/S in the books of the CD. The claim is now fully admitted |
| 4A | documents are not sufficient, form B page 2 not signed. Sent email to send signed Form B and other documents. Final reminder mail sent on 14/08/2021. Amount Balance as per Books is admitted |
| 5 | Op bal prior 2015. In Dec 2018 amount paid then reversed.Further details called for. Admitted claim may be revised after the clarification. |
| 6 | The Claimant had filed a petition under IBC before the NCLT Bench and as per order dated 17.02.2020 the matter is settled in out of court arrangement for Rs. 8331936/- Hence the claim is now not admitted |
| 7 | Details not received, though he has sent a mail stating that he has sent everything. To verify (sent email on 24/12/2020, asking to provide documents). Final reminder sent on 14/08/21. Amount admitted as per books |
| 8 | Claimant has not recorded receipt of Rs 73000/- and Rs 13745 -/ of TDS deducted by CD out of which only Rs 3114 is deposited in the dept. hence an amount of Rs 76114 has not been admitted. |
| 9 | Partly admitted. Clarification awaited for difference between books and claim. Amount to that extent kept under verification. Reminder email sent on 17/08/2021. The claim now fully admitted as the details are received in full. |
| 10 | No transaction since May 2015 and no confirmation. Amount admitted as per books balance |
| 11 | Form is Unsigned and mail sent on 10/08/21 and 17/08/2021 for pending documents. Admitted claim may be revised after the clarification. |
| 12 | No confirmation. No entry for interest in books. All dues are paid as per books. Claim admitted as per the O/S in the books of the CD |
| 13 | Details called for not submitted. Claim reflected in books of CD. KYC to be submitted |
| 14 | The claim is admitted based on the balance in the Books including interest . The promoter has agreed for the interest agreement with the claimant upto June 2017. The Caimant has filed a petition against RP for non admission of claim. |
| 15 | Documents awaited. Amount admitted based on O/s as per Books |
| 15 | Interest not admitted since nothing mentioned about it in PO |
| 17 | Reminder sent to him on 18/8/21 for submission of further details. While the balacne as per books is admitted and Rest is under Verification |
| 18 | Due to Limitation the claim was not admitted. However, with the supreme court judgement, we havenow admitted the claim |
| 19 | Running accounts till 5.4.2018 and interest working at 12% as mentioned in invoice |
| 20 | Running accounts till 15.5.2018 and interest working at 12% as mentioned in invoice. |
| 21 | No confirmation of debt. Due to Limitation the claim was not admitted. However, with the supreme court judgement, we havenow admitted the claim |
| 22 | Due to Limitation the claim was not admitted. However, with the supreme court judgement, we havenow admitted the claim to the extent provision made in the books. |
| 23 | No Confirmation and no response. Amount to the extent o/s in the books is admitted |
| 24 | No provision for interest in invoice or contract. Hence interest not considered |
| 25 | Due to Limitation the claim was not admitted. However, with the supreme court judgement, we havenow admitted the claim to the extent provision made in the books. |
| 26 | Due to Limitation the claim was not admitted. However, with the supreme court judgement, we have now admitted the claim to the extent provision made in the books. Since no Interest provision in the books, the same is not admitted |
| 27 | No contract and no Interest payment terms agreed. To that extent claim not admitted |
| 27A | The interest claim has been disallowed as there is no provision in the books of the CD. Claim admitted as per the balance in the books of CD |
| 28 | Ledger and pan card awaited |
| 29 | Ledger and pan card awaited |
| 30 | Due to Limitation the claim was not admitted. However, with the supreme court judgement, we havenow admitted the claim |
| 31 | Details called for not yet submitted. Reminder sent on 12/08/21 and 18/08/21 and amount as per books only admitted balance under verification. |
| 32 | Ledger statement awaited.Admitted based on CD confirmation and book balance |
| 33 | Details awaited. However, since there is a higher balacne payable in books we have admitted the amount claimed by the claimant |
| 34 | Only in the invoice dated 27.09.2020, there is an interest clause. In the rest there is no interest clause. So interest disallowed to that extent. |
| 35 | Details called for. Reminder sent on 18/08/21 |
| 36 | No Ledger statement submitted . Hence, amount admitted as per books |
| 37 | Debt is time barred. Hence, not admitted with supreme Court Judgemnet the claim is now admitted fully |
| 38 | KYC submitted. Book balance admitted |
| 39 | Revision in claim amount called for along with other details. Reminder sent on 18/8/21 and 07/09/2021 |
| 40 | Bills submitted are of fy 2015. No confirmation. Claim admittted based on supremem Court judgement and as per o/s in books |
| 41 | Balance confirmation and Copies of invoice to be submitted. Difference with book balance to be reconciled reminder sent on 18/8/21 |
| 42 | Change in interest Calculation Called for on 14.09.2021 |
| 43 | The Claimant has submitted bills after the ICD and hence the same are not admitted. |
| 44 | This party's case is under litigation and there the RP could not admit the claim |
| 45 | The claim is admitted as per order of NCLT, Mumbai dated 05/12/2023, amount is estimated on the basis of monthly charges. Certain clarifications and information are awaited. |
| 46 | The Claimant has only submitted work order copies & no claim Form. Reminder sent to him but no response hence no claim |